222	Written	Answers	to	
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[RAJYA SABHA]

Unstarred Questions

Schemes		2013-14	2014-15	2015-16
Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana	Candidates placed (in Lakh)	1.37	0.54	1.35
National Urban Livelihoods Mission	No. of beneficiaries assisted for setting up of Individual/ Group Microenterprises	134160	35449	39851

Legislation for the security of journalists

2503. SHRI DHARMAPURI SRINIVAS: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has received any representation from this Journalists Association seeking to bring out a special legislation for the security of journalists;

- (b) if so, the details thereof;
- (c) whether any action has been taken by Government in this direction; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) A representation has been received from the Kerala Union of Working Journalists, State Committee, Thiruvananthapuram, to amend the Working Journalist and Other Newspaper Employees (Condition of Service) and Miscellaneous Provisions Act, 1955.

Further, a copy of report of fact finding Committee constituted by Hon'ble Chairman, Press Council of India has also been received from the Press Council of India recommending laws for protection of journalists.

(c) and (d) The representation received from the Kerala Union of Working Journalists, State Committee, Thiruvananthapuram has been forwarded to the Ministry of Information and Broadcasting, being a nodal Ministry for Media and Working Journalist, for furnishing the comments with regard to proposal received from the Union.

Workforce moving out of agriculture

2504. SHRI NARESH GUJRAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that 93 per cent of Indian population is engaged in